

STATISTICAL INFORMATION REGARDING COMMERCIAL CASES PENDING IN THE COMMERCIAL COURTS FOR THE MONTH OF FEBRUARY-2023.
ANNEXURE-A

SL NO	NAME OF THE DISTRICT	NAME OF THE COURT	Designated/ Dedicated	OPENING BALANCE	INSTITUTION FOR THE MONTH OF FEBRUARY			DISPOSAL FOR THE MONTH OF FEBRUARY				PENDENCY AS ON 28.02.2023	Average No. of days taken to decide the case
					TRANSFERRED (U/s 9)	FRESH INSTITUTION	INSTITUTION THROUGH TRANSFER	DISPOSAL	TRANSFERRED OUT	MADE OVER	DATA CLEARANCE		
1	High Court of Karnataka		-	688	0	46	0	9	0	0	2	723	5 Months 10 Days
DISTRICT JUDICIARY													
1	BENGALURU CITY	LXXXII Addl.City Civil and Sesions Judge, Bengaluru City. CCH-83	Dedicated	522	0	32	3	40	1	0	0	516	1 Year 2 Months 17 Days
		LXXXIII Addl. City Civil and Sessions Judge, Bengaluru City.CCH-84	Dedicated	437	0	38	3	52	2	0	0	424	1 Year 1 Month 29 Days
		LXXXIV Addl. City Civil and Sessions Judge, Bengaluru City.CCH-85	Dedicated	245	0	26	6	49	0	0	0	228	6 Months 26 Days
		LXXXV Addl. City Civil and Sessions Judge, Bengaluru City.CCH-86	Dedicated	244	0	30	2	51	0	0	0	225	-
		LXXXVI Addl. City Civil and Sessions Judge, Bengaluru City.CCH-87	Dedicated	398	0	18	1	45	1	0	0	371	2 Years 4 Months 28 Days
		LXXXVII Addl. City Civil and Sessions Judge, Bengaluru City. CCH-88	Dedicated	298	0	31	0	57	0	0	0	272	6 Months 5 Days
		LXXXVIII Addl. City Civil and Sessions Judge, Bengaluru City. CCH-89	Dedicated	390	0	36	0	56	2	0	0	368	9 Months 24 Days
		LXXXIX Addl. City Civil and Sessions Judge, Bengaluru City. CCH-90	Dedicated	505	0	34	0	42	1	0	0	496	1 Year 9 Months 26 Days
		LII Addl. City Civil and Sessions Judge, Bengaluru City.	Designated	0	0	0	0	0	0	0	0	0	0
2	BAGALKOT	Prl.District & Sessions Court Bagalkot	Designated	32	0	0	1	1	0	0	0	32	2 Years 18 Days
		I Addl.District and Sessions Judge, Bagalkot, sitting at Jamkhandi(only for jurisdiction of Jamkhandi)	Designated	9	0	2	0	0	0	0	0	11	-

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3	BELAGAVI	Prl.District & Sessions Court, Belagavi	Designated	165	0	28	0	14	0	0	0	179	9 Months 23 Days
4	BALLARI	Prl. District and Sessions Judge, Ballari.	Designated	0	0	0	0	0	0	0	0	0	-
		IV Addl. District & Sessions Judge, (Commercial Court), Ballari	Dedicated	286	0	58	0	39	0	0	0	305	1 Year 9 Months 5 Days
5	BENGALURU RURAL	I Addl. District and Sessions Judge, Bengaluru Rural.	Designated	0	0	0	0	0	0	0	0	0	-
		X Addl. District & Sessions Judge, Bengaluru Rural	Dedicated	359	0	32	27	69	1	0	0	348	4 Months 23 Days
		XI Addl. District & Sessions Judge, Bengaluru Rural	Dedicated	353	0	44	1	51	0	0	0	347	9 Months 20 Days
6	BIDAR	Prl.District & Sessions Court, Bidar	Designated	492	0	23	0	7	0	0	0	508	3 Years
7	CHAMARAJANAGAR	Prl.District & Sessions Court, Chamarajanagara	Designated	66	0	0	0	1	0	0	0	65	2 Years 10 Days
8	CHIKKABALLAPURA	Prl. District and Sessions Judge, Chikkaballapura	Designated	691	19	0	0	32	0	0	0	678	1 Year 8 Months 7 Days
9	CHIKKAMAGALURU	Prl. District and Sessions Judge, Chikkamagaluru	Designated	82	0	24	0	12	0	0	0	94	9 Months 24 Days
10	CHITRADURGA	Prl.District & Sessions Court, Chitradurga	Designated	22	0	0	0	4	0	0	0	18	4 Months 15 Days
11	DAKSHINA KANNADA	I.Addl.District & Sessions Judge, Dakshina Kannada, Mangaluru	Designated	991	0	76	0	29	0	0	0	1038	9 Months 28 Days
		IV.Addl.District & Sessions Judge, Dakshina Kannada, Mangaluru	Designated	1137		47		46	0	0	0	1138	1 Year 26 Days
12	DAVANAGERE	Prl.District & Sessions Judge, Davangere	Designated	793	0	8	0	26	0	0	0	775	9 Months 9 Days
13	DHARWAD	Prl. District & Sessions Court, Commercial Court	Designated	202	0	30	0	19	0	0	0	213	1 Year 3 Months 26 Days
		V Addl. District & Sessions Judge Dharwad (Sitting at Hubballi)	Designated	306	0	7	0	25	0	0	0	288	8 Months 14 Days

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14	GADAG	Addl. District & Sessions Court, Gadag	Designated	283	0	35	0	22	0	0	0	296	1 Year 2 Months 13 days
15	HASSAN	Prl.District & Sessions Judge, Hassan	Designated	970	0	25	0	30	0	0	0	965	2 Years 24 Days
16	HAVERI	Prl.District and Sessions Court Haveri	Designated	79	0	4	2	0	0	0	0	85	-
17	KALABURAGI	Prl District Judge, Commercial Court Kalaburagi	Designated	32	0	0	0	0	0	0	0	32	-
18	KODAGU	I Addl. District & Sessions Judge	Designated	157	0	15	0	17	0	0	0	155	1 Year 2 Months 3 Days
19	KOLAR	Prl.District & Sessions Judge, Kolar	Designated	64	0	2	0	12	0	0	0	54	7 Months 28 Days
20	KOPPAL	Prl. Dist. & Sessions Court, Koppal	Designated	18	0	1	0	1	0	0	0	18	2 Years 2 Months 27 Days
21	MANDYA	Prl. District & Sessions Judge, Mandya	Designated	120	5	0	0	3	0	0	0	122	2 Years 4 Months
22	MYSURU	Prl.District & Sessions Court, Mysuru	Designated	406	0	47	0	22	0	0	0	431	8 Months 23 Days
		II Addl. District & Sessions Court, Mysuru	Designated	725	0	45	0	19	0	0	0	751	11 months 11 days
23	RAICHUR	Prl.District & Sessions Court, Raichur	Designated	31	0	0	0	3	0	0	0	28	1 Year 10 Months 19 Days
24	RAMANAGARA	Prl.District & Sessions Court, Ramanagara	Designated	23	0	0	0	4	0	0	0	19	1 Month 14 Days
25	SHIVAMOGGA	Prl.District & Sessions Court, Shivamogga.	Designated	50	0	6	3	9	0	6	0	44	1 Year
		II Addl.District & Sessions Court, Shivamogga.	Designated	44	0	3	0	3	0	0	0	44	1 Year 9 Months 22 Days
		III Addl.District & Sessions Court, Shivamogga.	Designated	45	0	3	0	2	0	0	0	46	1 Year 1 Month 11 Days
		V Addl.District & Sessions Court, Shivamogga (sitting at Sagar)	Designated	40	0	3	0	1	0	0	0	42	7 Months 1 Day

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26	TUMAKURU	I Addl.District & Sessions Court, Tumakuru	Designated	20	0	1	0	1	0	0	0	20	6 Months
		II Addl.District & Sessions Court, Tumakuru	Designated	26	0	1	0	2	0	0	0	25	1 Year
		V Addl. District and Sessions Judge, Tumakuru.	Designated	11	0	14	0	0	0	0	0	25	-
		VI Addl.District & Sessions Court, Tumakuru	Designated	33	0	2	0	2	0	0	0	33	6 Months
27	UDUPI	Prl.District & Sessions Court	Designated	385	0	23	0	27	0	0	0	381	7 Months 25 Days
28	UTTARA KANNADA	Prl. District Court. Karwar	Designated	34	0	4	0	3	0	0	0	35	1 Year 2 Months 14 Days
0	VIJAYAPURA	I Addl. Dist. & Sessions Judge, Vijayapur	Designated	22	0	1	0	0	0	0	0	23	-
		II Addl. Dist. & Sessions Judge, Vijayapur	Designated	17	0	1	0	2	0	0	0	16	3 Months 26 Days
		III Addl. Dist. & Sessions Judge, Vijayapur	Designated	21	0	1	0	1	0	0	0	21	7 Months 14 Days
		IV Addl. Dist. & Sessions Judge, Vijayapur	Designated	23	0	1	0	2	0	0	0	22	2 Years 11 Months 27 days
30	YADGIR	Prl.District & Sessions Court, Yadgir	Designated	11	0	0	0	0	0	0	0	11	-
Total			Designated/ Dedicated	12715	24	862	49	955	8	6	0	12681	1 Year 2 Months 9 Days